

High Court of Jammu and Kashmir at Srinagar.

No: 390

Order

Dated: 27/6/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.							
S.No	Name of the court	Salary	O.E.	T.E.	POL	Tele	641-Pensionary Charges (NPS)
1	Addl. D&S Judge, Sopore.	15.00	0.15	---	0.20	---	0.30
2	Addl. D&S Judge, Jammu.	15.00	---	---	---	---	---
3	2 nd . Addl. D&S Judge, Jammu	15.00	0.15	0.20	0.20	0.10	0.20
4	3 rd . Addl. D&S Judge, Srinagar.	---	0.20	---	---	---	---
5	Spl. Judge, Anti-corruption (CBI Cases) Srinagar.	15.00	0.15	---	---	---	---
6	Ist. Addl. D&S Judge, Srinagar.	---	0.15	---	---	---	0.30
7	C.J.M. Shopian.	---	---	0.10	---	---	0.40
8	C.J.M. Sopore.	---	---	0.35	---	---	---
9	C.J.M. Pulwama.	---	---	---	---	---	0.30
10	C.J.M. Handwara.	15.00	0.15	---	0.10	0.10	0.20
11	C.J.M. Doda.	15.00	---	---	---	---	0.30
12	C.J.M. Kargil.	---	---	---	---	---	0.40
13	Sub Judge, Chadoora.	15.00	---	---	---	---	---
14	Sub Judge, Batote.	---	---	---	---	---	0.30
15	Spl. Mob. Mag. (Tr) Jammu.	10.00	0.10	0.10	0.15	---	0.30
16	Spl. Mob. Mag. Pulwama.	15.00	---	---	---	---	0.30
17	Spl. Mob. Mag. Udampur.	10.00	---	---	0.20	---	0.15
18	Forest Magistrate, Srinagar.	---	---	---	0.30	---	---
19	Munsiff, Charasharief.	---	---	0.10	0.10	---	0.30
20	Munsiff, Sunderbani.	10.00	0.10	---	0.10	---	0.30
21	Munsiff, Nobra.	---	---	---	---	---	0.40
22	Munsiff, Baramulla.	10.00	0.15	0.20	---	---	0.40
23	Munsiff, Gurez.	---	---	---	---	---	0.30
24	Munsiff, Anantnag.	15.00	0.15	---	---	---	0.30
25	3 rd . Addl. Munsiff, Srinagar.	---	0.15	---	0.15	---	0.30
26	Addl. Mob. Mag. Kralpora.	---	---	---	0.20	---	0.30
27	Addl. Mob. Mag. Bandipora.	---	---	---	---	---	0.50
28	Addl. Mob. Mag. Chandoosa	8.00	---	---	---	---	0.30
29	Distt. Mob. Mag.(Tr) Anantnag	---	---	0.50	---	---	---

By Order.

[Signature]
Deputy Registrar (Accts) 27/6

No: 11564-612/AC Dated: 27/6/2018

Copy to the:-

- 1-2 Addl. D&S Judge, Jammu/Sopore..
3. Ist. Addl. D&S Judge, Srinagar.
4. 2nd. Addl. D&S Judge, Jammu.
5. 3rd. Addl. D&S Judge, Srinagar.
6. Spl. Judge, Anti-Corruption (CBI Cases) Srinagar.
- 7-12. C.J.M. Shopian/Sopore/Pulwama/Handwara/Doda/Kargil.
- 13-14 Sub Judge, Chadoora/Batote.
15. Spl. Mob. Mag. (Tr), Jammu.
- 16-17. Spl. Mobile Magistrate, Pulwama/Udampur.
18. Forest Magistrate, Srinagar.
- 19-24 Munsiff, Charasharief/Sunderbani/Nobra/Baramulla/Gurez/Anantnag.
25. 3rd. Addl. Munsiff, Srinagar.
- 26-28 Addl. Mobile Magistrate, Kralpora/Bandipora/Chandoosa.
29. Distt. Mobile Magistrate (Tr) Anantnag.
30. Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu
31. Treasury Officer, Saddar Treasury Srinagar.
- 32-49 Treasury Officer, Sopore/Shopian/Pulwama/Handwara/Doda/Kargil/Chadoora/Batote/Udampur/Charasharief/Sunderbani/Nobra/Baramulla/Gurez/Anantnag/Kralpora/Bandipora/Chandoosa
..... for information and necessary action.
50. Order Book.

21c n/c for upscadif
[Signature]

[Signature]
Deputy Registrar (Accts) 27/6